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IMPORT OF FOREIGN LIQUOR

37. SHRI M. GOVINDA REDDY: Will the Minister for Commerce AND INDUSTRY be pleased to state:

- (a) the particulars and quantities of the foreign liquors imported during the years 1948, 1949, 1950 and 1951; and
- (b) the restrictions if any imposed on the import of such liquors during those years?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) A statement is laid down on the Table of the Council. [See Appendix III, Annexure No. 35.]

(b) A statement is laid on the Table of the Council. [See Appendix III, Annexure No. 36.]

INTER BORDER TRADE

- 38. SHRI M. GOVINDA REDDY: Will the Minister for Commerce and Industry be pleased to state:
- (a) Whether the inter border trade between Pakistan and India is affected by the introduction of the passport system;
- (b) if so, the extent to which such trade has been so affected; and
- (c) The steps taken by Government to promote such trade?

THE MINISTER FOR COM-MERCE (SHRI D. P. KARMARKAR): (a) and (b). Since the passport system was introduced about the middle of October 1952 it is yet too early to assess its effect on our border trade which is also affected by import and export trade control restrictions.

(c) Does not arise.

Madras Handloom Weavers'
Congress Memorandum

39. SHRI K. SURYANARAYANA: Will the Minister for Commerce and Industry be pleased to place on the Table of the Council a copy of the

Memorandum presented by the Midras Provincial Handloom Weavers' Congress, Nidubrolu to the Prime Minister at Madras on the 10th October 1952 asking for the grant of protection and help to handloom industry, and state what action has been taken thereon by Government?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): A copy of the Memorandum is placed on the Table of the Council. [See Appendix III, Annexure No. 37.] A statement showing the measures taken by Government to assist the handloom industry is also kild on the Table of the Council. [See Appendix III, Annexure No. 38.]

Consultations with Tea Producers and Traders

†40 SHRI S. N. MAZUMDAR: Will the Minister for Commerce AND INDUSTRY be pleased to state:

- (a) whether it is a fact that a representative of the Commerce and Industry Ministry is at present having consultations with the representatives of tea producers and traders at Calcutta; and
- (b) if so, whether his programme includes consultations with the representatives of tea garden labour?

THE MINISTER FOR COM-MERCE (SHRI D. P KARMARKAR): (a) Secretary, Commerce and Industry, had consultations with the representatives of the tea industry when he visited Calcutta recently.

(b) No, Sir. Questions affecting the labour will be discussed at a conference convened by the Ministry of Labour at Calcutta during the third week of this month.

SHRI A. P. JAIN: Sir, with your permission, I would like to correct a figure which I have given in answer to question No. 146. I said that the

[†]Original Unstarred Question No. 40 of 8th December, 1952 has been transferred as Starred Question No. 40 A for 10th December 1952.